NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

CA No.143/252/HDB/2017
Immortal Exports & imports Pvt Limited
Immortal Exports & imports Pvt Limited
Registrar Of Companies, Hyderabad
252

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
FCA	Ca8121580500 gmod Com 8121580580	Hatap.
	8	FCA Ca81215805800 gmod com

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

<u>ORDER</u>

Heard Mr.Mallikarjuna Rao N, Learned CA for Petitioner.

RoC report is awaited. Directed the RoC to furnish the report before the next date of hearing. Case is posted to 16-01-2018.

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